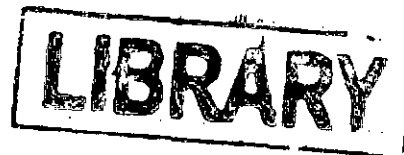


**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

**ORDER SHEET**



COURT NO. : 1

14.08.2020

M.A./350/329/2020

O.A./350/186/2018

M.A./350/408/2018

M.A./350/720/2019

(EARLIAR DISPOSAL) (MENTIONED)

ITEM NO:15

FOR APPLICANTS(S) Adv. :

C L W

-V/S-

PANKAJ KUMAR SINGH

Mr. K.Sarkar

FOR RESPONDENTS(S) Adv.:

Mr. S.Paul

Notes of The Registry	Order of The Tribunal
	<p>M.A. 329/2020 has been filed by the departmental authorities praying early disposal of the O.A.</p> <p>Mr. K.Sarkar, Ld. Counsel for the respondents in the O.A., submits that let there be a clarification by this Tribunal that all the posts be filled up excepting two covered by the notification.</p> <p>Since we had not restrained the department from filling up the posts not covered by the notification, in question, respondents may proceed to fill up those posts accordingly.</p> <p>List the O.A. for final disposal on 30.09.2020.</p> <p>M.A. 329/2020 is disposed of accordingly. M.A. No. 720/2019 also stands disposed of.</p> <p>Urgent certified copy of this order be given to Mr. K.Sarkar.</p> <div style="display: flex; justify-content: space-between; margin-top: 20px;"> <div style="text-align: center;"> <p>(DR. NANDITA CHATTERJEE)</p> <p>MEMBER(A)</p> <p>RK</p> </div> <div style="text-align: center;"> <p>( BIDISHA BANERJEE)</p> <p>MEMBER (J)</p> </div> </div>